

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 1760-1761 OF 2004

IYASAMY & ANR.

Appellant (s)

VERSUS

SPL. TAHSILDAR, LAND ACQUISITION

Respondent(s)

(With office report)

WITH Civil Appeal NO. 6875-6877 of 2004

(With appln.(s) for substitution and c/delay in filing substitution
appln. and with office report)

Civil Appeal NO. 7434 of 2004(With office report)

Date: 04/05/2010

These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE A.K. PATNAIK

For Appellant(s)

Mr. R. Nedumaran, Adv.

For Respondent(s)

Mr. T. Harish Kumar, Adv.

Mr. P.N. Ramalingam, Adv. (Not Present)

Mr. R. Gopalakrishnan, Adv. (Not Present)

Mr. S. Thananjayan, Adv.

Mr. R. Ayyam Perumal, Adv.

UPON being mentioned, the Court made the following

O R D E R

At joint request, list these appeals after summer
vacation.

(Indu Satija)
Court Master

(Ajay Kr. Jain)
AR-cum-PS